

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No.2641 of 2019 in
SLP (Civil) No.23223 of 2018.

SAURAV YADAV & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No.190840/2019 - FOR CLARIFICATION/DIRECTION; IA No. 86977/2020 - FOR CLARIFICATION/DIRECTION; IA No.22166/2020 - FOR DISCHARGE OF ADVOCATE ON RECORD; IA No.71373/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No. 93278/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.71185/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.68094/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.71184/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.68092/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.27928/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.27822/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.25611/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.22167/2020 - FOR PERMISSION TO FILE APPLICATION FOR DIRECTION; IA No. 86981/2020 - FOR EXEMPTION FROM FILING O.T.; IA No. 93371/2020 - FOR INTERVENTION APPLICATION; IA No.83656/2020 - INTERVENTION/IMPLEADMENT; IA No.76649/2020 - INTERVENTION/IMPLEADMENT; IA No.71372/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.93276/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.86968/2020 - INTERVENTION/IMPLEADMENT; and, IA No.86541/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No.8243/2020 (IV-A)

IA No.74303/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.61251/2020 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.74300/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.61252/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.61253/2020 - FOR EXEMPTION FROM PAYING COURT FEE; IA No.74802/2020 - FOR INTERVENTION APPLICATION; IA No.74797/2020 - FOR INTERVENTION APPLICATION; IA No.73127/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; IA No.62879/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.74301/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No.8762/2020 (IV-A)

IA No.66690/2020 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; and, IA No.66691/2020 - FOR EXEMPTION FROM FILING O.T.)

W.P.(C) No. 237/2020 (X)

(IA No.62876/2020 - FOR EARLY HEARING APPLICATION; IA No.73480/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.17586/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.62877/2020 - FOR EXEMPTION FROM PAYING COURT FEE; IA No.71301/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.69137/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.74757/2020 - FOR INTERVENTION/IMPLEADMENT; and, IA No.73479/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No.8771/2020 (IV-A)

(IA No.66767/2020 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; and, IA No.66768/2020 - FOR EXEMPTION FROM FILING O.T.)

SLP(C) Nos.9701-9702/2020 (IV-A)

IA No.78960/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.78958/2020 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; and, IA No.78959/2020 - FOR EXEMPTION FROM FILING O.T.)

Diary No.15003/2020 (IV-A)

(IA No. 78475/2020 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.78474/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.78476/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.78473/2020 - FOR PERMISSION TO FILE PETITION)

SLP(C) No. 7811/2020 (IV-A)

(IA No.54266/2020 - FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT; IA No.73794/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.67664/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.65454/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.65122/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.58581/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.73792/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.52254/2020 - FOR EXEMPTION FROM FILING O.T. IA No.67662/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.65452/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.58580/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.67663/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No.10173/2020 (IV-A)

(IA No.34832/2020 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.34833/2020 - FOR EXEMPTION FROM FILING O.T.; and, IA No.39105/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No.17593/2020 (IV-A)

(IA No.87599/2020 - CONDONATION OF DELAY IN FILING; IA No.87605/2020 - EXEMPTION FROM FILING AFFIDAVIT; IA No.87606/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No.87602/2020 - EXEMPTION FROM FILING O.T.; IA No.87600/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.87601/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Writ Petition (Civil) No.465/2020

(IA No.67003/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.83133/2020 - FOR EXEMPTION FROM FILING AFFIDAVIT; IA No.48094/2020 - FOR EXEMPTION FROM FILING O.T.; IA No.70739/2020 - FOR EXEMPTION FROM PAYING COURT FEE; IA No.76470/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.67002/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.83132/2020 - FOR INTERVENTION/IMPLEADMENT; IA No.76455/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES; and, IA No.70738/2020 - FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Writ Petition (Civil) No.1087/2020

(FOR ADMISSION; and, IA No.95603/2020 - FOR EXEMPTION FROM FILING O.T.)

Writ Petition (Civil) No.1115/2020

(FOR ADMISSION; and, IA No.97995/2020 - FOR EXEMPTION FROM FILING O.T.)

SLP (C)No. 11244/2020

(FOR ADMISSION and I.R. and IA No.94586/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.94587/2020-EXEMPTION FROM FILING O.T. and IA No.94585/2020-EXEMPTION FROM FILING AFFIDAVIT)

Date : 15-10-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE HRISHIKESH ROY

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Mr. Suyash Mohan Guru, Adv.
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Mr. Aman Jha, Adv.
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Mr. Raghav Pandey, Adv.
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Mr. Nikhil Jain, AOR
Mr. Rajiv Ranjan Dwivedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. Vinod Kumar Diwakar, AAG, Ms. Vibha Dutta Makhija & Mr. Vinay Navare, learned Senior Advocates in M.A.No.2641/2019 in SLP(C) No.23223/2018 and Writ Petition (C) No. 237/2020.

We also heard Dr. Manish Singhvi, Mr. Vijay Navare, Mr. P.S.Patwalia, Mr. Gopal Sankaranarayanan, Mr. S.K.Rungta, learned Senior Advocates and Mr. Anurag Dubey, Mr. Saurabh Kripal & Mr. Dhananjay Garg, learned Advocates representing various applicants.

Hearing concluded.

Order reserved.

The parties are at liberty to file their written submissions within three days from today.

W.P.(C) Nos.465/2020, 1115/2020 & 1087/2020 which relate to the same selection be listed before this Bench on 27.10.2020 at the end of the Board.

SLP(C) Nos.8243/2020, 8762/2020, 8771/2020, 9701-9702/2020, Dy. No.15003/2020, 7811/2020, 10173/2020, Dy. No.17593/2020 and SLP(C) No.11244/2020 i.e. matters arising from the decision of the Madhya Pradesh High Court are de-tagged and they be listed before the appropriate Court in the week commencing on 16.11.2020.

(RAJNI MUKHI)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER